

**फाइल स. RCD-02001/1/2021-Regulatory-FSSAI (E-1719)**  
**भारतीय खाद्य संरक्षा एवं मानक प्राधिकरण**  
**(स्वास्थ्य एवं परिवार कल्याण मंत्रालय)**  
**(नियामक अनुपालन प्रभाग)**  
**एफडीए भवन, कोटला रोड, नई दिल्ली- 110002**

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**Dated: 06-01-2026**

**Order**

**Subject: Constitution of Food Safety Coordination Committee (FSCC) for implementation and management of food safety emergencies-reg.**

The Food Safety and Standards Authority of India (FSSAI) has developed a comprehensive framework for the National Food Safety Emergency Response (FSER) System, detailing multi-sectoral coordination, roles, responsibilities, and management actions during food safety emergencies. This framework is formulated in accordance with Section 16 (3) (b) (v) & (vi) of the Food Safety and Standards Act, 2006 and encompasses the collection, collation, analysis, and summarization of relevant scientific and technical data, particularly for identifying emerging risks. Additionally, it provides provision for the establishment of a rapid alert system to ensure timely and effective response measures. The detailed framework of FSER system is enclosed at **Annexure A**.

2. The FSER framework also outlines the **establishment of the Food Safety Coordination Committee (FSCC)** under para 5.1.4 of the framework. Accordingly, the FSCC has been constituted under this framework for coordinating and managing food safety emergency response activities through multi-sectoral coordination, timely decision-making, and the efficient execution of response measures as mandated under the framework.

3. The Food Safety Coordinating Committee (FSCC) shall consist of the following members:

<b>Sr. No.</b>	<b>Member/ Nominated Officer</b>	<b>Role</b>	<b>Designation</b>	<b>Department/ Organization</b>
1.	Shri Rajit Punhani, I.A.S.	Chairperson of committee	Chief Executive Officer	Food Safety and Standards Authority of India (FSSAI), Ministry of Health & Family Welfare
2.	Shri U.S Dhyani, IRS	Member	Executive Director (HR)	Food Safety and Standards Authority of India (FSSAI), Ministry of Health & Family Welfare
3.	Dr. Satyen Kumar Panda	Member	Executive Director (Compliance Strategy)	Food Safety and Standards Authority of India (FSSAI), Ministry of Health & Family Welfare

4.	Dr. Satyen Kumar Panda	Member	Advisor (Quality Assurance)	Food Safety and Standards Authority of India (FSSAI), Ministry of Health & Family Welfare
5.	Dr. Alka Rao	Member	Advisor (Science & Standards)	Food Safety and Standards Authority of India (FSSAI), Ministry of Health & Family Welfare
6.	Shri Muktanand Agarwal	Member	Joint Secretary (PP)	Department of Agriculture and Farmer's Welfare, Ministry of Agriculture and Farmers Welfare
7.	Smt. Monica Gaur	Member	Director, EP (Agri)	Department of Commerce (EP Agri Division), Ministry of Commerce and Industry
8.	Sh. Ajith Kumar K.	Member	Assistant Commissioner (Dairy Development)	Department of Animal Husbandry &, Dairying, Ministry of Fisheries, Animal Husbandry & Dairying
9.	Dr. ABS Shalini	Member	Director (BIS)	Department of Consumer Affairs, Ministry of Consumer Affairs, Food and Public Distribution
10.	Dr. Mohammad Koya	Member	Fisheries Development Commissioner (FDC)	Department of Fisheries, Ministry of Fisheries, Animal Husbandry & Dairying
11.	Dr. Nilesh Anil Pawar	Member	Deputy Director (Aquatic Quarantine)	Department of Fisheries, Ministry of Fisheries, Animal Husbandry & Dairying
12.	Ms. Jyotika	Member	Deputy Secretary	Ministry of Women & Child Development
13.	Dr. Vijay Kumar Teotia	Member	Joint Commissioner (AH), Livestock Health Division	Department of Animal Husbandry &, Dairying, Ministry of Fisheries, Animal Husbandry & Dairying
14.	Dr. J. S. Reddy	Member	Additional Director (EIC)	Export Inspection Council of India (EIC), Ministry of Commerce & Industry
15.	Dr. Sandhya Kabra	Member	Additional Director & Head (VH &	National Center for Disease Control

			Biotechnology),	(NCDC), Ministry of Health & Family Welfare
16.	Dr. Surekha M.V.	Member	Scientist 'E'	Indian Council of Medical Research (ICMR), Pathology and Microbiology, ICMR-NIN Hyderabad, Ministry of Health & Family Welfare
17.	Shri Manvesh Kumar, I.R.S.	Member	Director (Imports)	Food Safety and Standards Authority of India (FSSAI), Ministry of Health & Family Welfare
18.	Ms. Sweety Behera	Head of Food Safety Emergency Cell & Member Secretary/ Convenor	Director (Regulatory Compliance Division)	Food Safety and Standards Authority of India (FSSAI), Ministry of Health & Family Welfare

4. The role and responsibilities of FSCC as detailed in the para 5.1.4 of FSER Framework are given below:

- i. To take decisions for controlling and management of food safety emergency situations based on the recommendation of FSRAC
- ii. Direct the planned measures to related agencies in implementing control and monitoring actions
- iii. Monitor, evaluate and review the measures used that are fit to the situation.
- iv. Consider and make a decision when the situation has been controlled in order to increase or decrease the response level, including incident closure.
- v. Advice for policy making for management and control of food safety emergency situation from time to time
- vi. Support finances and other resources, if required, for operations
- vii. Consider information related to range of hazards, its magnitude and affected people while making decisions.
- viii. Undertake any other functions with approval of the Food Authority, based on evolving food safety challenges and regulatory requirements.

5. This issues with the approval of Competent Authority.

(Encl. as above)

To,

All concerned members mentioned above

डॉ. सत्येन कमार पंडा  
कार्यकारी निदेशक  
(नियामक अनुपालन)

**Copy for information:**

1. PPS to CP, FSSAI;
2. PS to CEO, FSSAI, New Delhi.